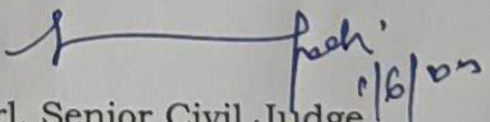


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
02-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 870/2010 2. O.S.745/2011 3. O.S.1018/2011 4. O.S.824/2012 5. O.S.422/2013 6. O.S.606/2014 7. O.S.953/2021 Arguments 8. R.A. 21/2019 9. M.A. 1/2021 10. M.A.2/2021	To hear 11. O.S. 465/2015 12. O.S. 758/2015 13. O.S. 1836/2018 14. O.S. 260/2015

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 02.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 2286/2007		
2.	OS. 1157/2013		
3.	OS. 1396/2019		
4.	MC. 209/2020		
	Arguments.		
1.	OS. 101/2013		
2.	OS. 1480/2015		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 02.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 864/2011		
2.	OS. 1469/2011		
3.	OS. 1667/2013		
4.	FDP. 35/2016		
5.	OS. 1021/2017		
6.	OS. 1013/2018		
7.	MA. 94/2018		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **02.06.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 161/2008 2) OS. 836/2008 3) OS. 18/2010 4) OS. 736/2011 5) OS. 998/2011 6) OS. 1048/2011 7) OS. 313/2012</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>8) RA. 104/2012 9) RA. 150/2012 10) MA. 42/2015 11) OS. 777/2017 12) OS. 324/2019</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>13) OS. 1250/2012 14) OS. 1600/2012 15) OS. 820/2014 16) OS. 1677/2015 17) OS. 797/2016 18) OS. 876/2016 19) OS. 909/2016 20) OS. 945/2016 21) OS. 1163/2016 22) OS. 509/2018 23) OS. 745/2018 24) OS. 929/2018 25) OS. 1210/2018 26) OS. 1567/2019</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted to 02-06-2021**

**V.C link for IVASCJ,BRD,
<https://meet.jit.si/4ascjrural>**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1.LAC.265/2004 2. FDP14/2011 3.R.A.85/2012 4. Ex.13/2013 5. R.A.134/2013 6. R.A.1/2016	Arguments 1. M.A.31/2015 2.M.A.66/2018 3.O.S.1136/2018 4. O.S.23/2019 5. M.C..37/2020 6.O.S.751/2008
To hear on IAs 1 O.S.874/2014 2. O.S. 1082/2010 3. O.S.1499/2012 4. O.S.872/2012 5. Ex.7/2013 6 Ex. 9/2013 7.Ex.12/2013 8. Ex.14/2013 9.O.S.1561/2013	To hear on IAs 1. O.S.1235/2018 2. R.A.35/2014 3. O.S.116/2016 4. M.C.181/2018 5. R.A.70/2019 6. O.S.1745/2019 7. O.S.752/2021 8. O.S.881/2015
Issues 1. O.S.975/2018	Issues 1. O.S.147/2016

**IV ASCJ 01.06.2021
Bengaluru Rural District, Bengaluru**

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 02-06-2021

<u>I Session</u> <u>(Morning)</u>	<u>II Session</u> <u>(Afternoon)</u>
<p style="text-align: center;"><u>Hearing</u></p> <p>1) O.S. 1105/2006 2) EX. 1708/2006 3) O.S. 2543/2006 4) O.S. 2645/2006 5) O.S. 888/2007 6) O.S. 1094/2007 7) O.S. 1342/2007 8) O.S. 650/2008 9) O.S. 1596/2008 10) O.S. 162/2012</p> <p style="text-align: center;"><u>Arguments</u></p> <p>11) O.S. 121/2008 12) O.S. 708/2008</p>	<p style="text-align: center;"><u>Hearing</u></p> <p>1) O.S. 1057/2012 2) O.S. 1483/2013 3) O.S. 1831/2013 4) Misc. 6/2015 5) O.S. 938/2016 6) O.S. 993/2016 7) R.A. 71/2020</p> <p style="text-align: center;"><u>Arguments</u></p> <p>8) O.S. 917/2008 9) O.S. 1376/2008 10) O.S. 46/2012</p>


11/6/2021

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.